

RELIABLE VENTURES INDIA LIMITED

Corporate Identification Number: L22354MP1992PLC007295;

Registered Office: A 6 Indore Road Koh-e-Fiza, Bhopal, Madhya Pradesh, 462001; Contact Number: +0755-4266601 / 02 / 03;

Email Address: reliableventuressecretarial@gmail.com ; Website: https://www.reliableventuresltd.com

This Post Offer Advertisement is being issued by Rarever Financial Advisors Private Limited ('Manager to the Offer') on behalf of **Mr. Chennupati Sarath Kumar (Acquirer 1), Mr. Vasireddy Sivanag (Acquirer 2) and Ancla Technology Solutions India Private Limited (Acquirer 3)** (hereinafter collectively referred to as '**Acquirers**') in connection with the Open Offer to acquire **28,63,354** Equity Shares having a Face Value of ₹ 10/- each ("Equity Shares") of Reliable Ventures India Limited ("Target Company") **at a price of ₹ 21.00**, representing 26% of the Equity Share Capital of the Target Company ("Offer") from the equity shareholders of the target company, in compliance with Regulation 18(12) of the SEBI (SAST) Regulations (the "Post Offer Advertisement").

The Detail Public Statement dated June 09, 2026, which was published in the following newspapers in accordance with the provisions of Regulation 14(3) of the SEBI (SAST) Regulations, 2011:

Newspaper & Language	Editions
Financial Express (English)	All Editions
Jansatta (Hindi)	All Editions
Indore Samachar	Hindi Daily
Mumbai Lakshadeep	Marathi Daily

1.	Name of the Target Company	:	Reliable Ventures India Limited
2.	Name of the Acquirer and PAC	:	Mr. Chennupati Sarath Kumar (Acquirer 1), Mr. Vasireddy Sivanag (Acquirer 2) and Ancla Technology Solutions India Private Limited (Acquirer 3)
3.	Name of the Manager to the Offer	:	Rarever Financial Advisors Private Limited
4.	Name of the Registrar to the Offer	:	Mudra RTA Ventures Private Limited
5.	Offer details		
a.)	Date of opening of the Offer	:	Friday, August 14, 2026
b.)	Date of closing of the Offer	:	Friday, August 28, 2026
6.	Date of completion of payment of consideration and communication of Rejection/Acceptance	:	Friday, September 04, 2026

7. Details of Acquisition:

Sl. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in Rs.)	₹ 21/-		₹ 21/-	
7.2.	The aggregate number of Shares tendered	28,63,354		79	
7.3.	The aggregate number of Shares accepted	28,63,354		79	
7.4.	Size of the offer (the number of Equity Shares multiplied by the Offer Price per Equity Share)	₹ 6,01,30,434/-		₹ 1,659/-	
7.5.	Shareholding of the Acquirers before Public Announcement - Number % of Equity Share Capital	Nil 0.00%		Nil 0.00%	
7.6.	Shares agreed to be acquired by way of a Share Purchase Agreement ('SPA') - Number % of Equity Share Capital	59,55,815 54.08%		59,55,815 54.08%	
7.7.	Shares acquired by way of Open Offer - Number % of Equity Share Capital	28,63,354 26.00%		79 0.001%	
7.8.	Shares acquired after Detailed Public Statement ('DPS') - Number of Shares Acquired - Price of the Shares Acquired % of the shares acquired	NIL NotApplicable NotApplicable		NIL NotApplicable NotApplicable	
7.9.	Post offer Shareholding of the Acquirers - Numbers % of fully Diluted Equity Share Capital	88,19,169	80.08%	59,55,894	54.08%
7.10.	Detail Pre & Post offer Shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		50,57,085 45.92%	21,93,731 19.92%	50,57,085 45.92%	50,57,006 45.92%

*Note: a) The difference, if any, in the percentage is due to rounding-off
b) Pre-Shareholding Pattern is based on June 30, 2026.*

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited (BSE), and the registered office of the Target Company.

Issued by the Manager to the Offer on behalf of the Acquirer

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 RAREVER FINANCIAL ADVISORS PRIVATE LIMITED Registered Office: 807, Iconic Shyamal, Shyamal Cross Road, 132 Ring Road, Satellite, Manekbag, Ahmedabad, Gujarat, 380015 Contact Person: Ms. Kruti Vyas/ Mr. Jiten Patel Tel No.: +9199981 23745 Email: openoffer.reliable@rarever.in Investor Grievance Id: IG@rarever.in SEBI Reg. No.: INM000013217	 REGISTRAR TO THE OFFER Mudra RTA Ventures Private Limited B-117, 3rd Floor DDA Shed, Okhla Industrial Area, Phase-1, New Delhi - 110020, India Contact Number: +91 9958808069 Email Address: compliance@mudrarta.com Website: www.mudrarta.com Contact Person: Mr. Akshay Tanwar SEBI Reg. No.: INR000004413

For and on behalf of the Acquirers,

Sd/-
Mr. Chennupati Sarath Kumar
(Acquirer 1)

Sd/-
M/s Ancla Technology Solutions India Private Limited
(Acquirer 3)

Date: 10.09.2026
Place: Hyderabad

Sd/-
Mr. Vasireddy Sivanag
(Acquirer 2)